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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 26th April 1944:—

Sl. No.	Date of publication	Issued by	Subject
15	22nd April 1944	The notifications of the Government of India republished by the Department of Supply and Transport of the Provincial Government.	All dealers are called upon to exhibit the maximum selling price list of controlled commodities at a prominent place in the shop either in English or in local language of the district.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT

NOTIFICATIONS

The 20th April 1944

No. 1893-A.—Mr. J. Bowstead, C.I.E., M.C., I.C.S., Chief Secretary to the Government of Orissa, is granted leave on average pay for six months under Fundamental Rules 77 and 81, with effect from the date on which he may be relieved of his duties.

The 20th April 1944

No. 1894-A.—The services of Mr. J. Bowstead, C.I.E., M.C., I.C.S., are replaced at the disposal of the Government of Bihar, with effect from the date of his proceeding on leave.

The 20th April 1944

No. 1896-A.—Mr. R. A. E. Williams, I.C.S., Additional Secretary to Government in the Home and Finance Departments, is appointed to be Chief Secretary to the Government of Orissa.

By order of the Governor

V. RAMANATHAN

Deputy Secretary to Government

The 24th April 1944

No. 1951-A.—The services of Mr. S. M. Hasan, I.C.S., officiating Magistrate and Collector and Agent to the Provincial Government in the district of Ganjam, are replaced at the disposal of the Government of Madras, with effect from the date on which he is relieved of his present duties.

The 24th April 1944

No. 1952-A.—Mr. I. H. Macdonald, I.C.S., officiating Magistrate and Collector, Balasore, is appointed to act as Magistrate and Collector and Agent to the Provincial Government in the district of Ganjam.

The 24th April 1944

No. 1953-A.—Mr. R. S. Ojha, I.C.S., Publicity Officer and Deputy Secretary to Government, Home (Publicity) Department, is appointed to act as Magistrate and Collector in the district of Balasore.

The 24th April 1944

No. 1954-A.—Mr. R. S. Swam, I.C.S., Provincial Recruiting Officer and Additional Under-Secretary to Government, Home (Recruiting Section) Department and Circle Officer, Small Savings Scheme, is appointed to act as Publicity Officer to Government in addition to his own duties.

He is also appointed to act as Deputy Secretary to Government in the Home (Publicity) Department.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

The 25th April 1944

No. 1961-A.—Mr. R. A. E. Williams, I.C.S., Chief Secretary to the Government of Orissa, is appointed as Provincial Press Adviser to Government in addition to his own duties.

By order of the Governor

V. RAMANATHAN

Deputy Secretary to Government

The 20th April 1944

No. 1882-P.—Mr. P. K. Mitra, I.P., whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to be Superintendent of Police, Koraput.

The 20th April 1944

No. 1883-P.—On being relieved of his duties as officiating Superintendent of Police, Koraput, Mr. W. H. W. Fisher, I.P., reverts to his substantive rank of Assistant Superintendent of Police and is attached to the office of the Inspector-General of Police, Orissa, for training as required under rule 677(c) of the Orissa Police Manual.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATION

The 26th April 1944

No. 2884-F.—Sri Damodar Das, M.A., B.L., Head Assistant, Finance Department of the Orissa Secretariat, is appointed to act as Assistant Secretary to the Government of Orissa in the Finance Department, with effect from the 10th April 1944, during the absence on leave of Rai Bahadur Nishamani Mahanti.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 22nd April 1944

No. 1452-D.—Mr. S. V. Ayyar, officiating Executive Engineer, Public Works Department (Retired), is appointed for a period of thirteen months, with effect from the 1st February 1944, as Special Officer in charge of the temporary Emergency Irrigation Division.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 24th April 1944

No. 1222-E.—Sri Ramchandra Rajaguru, who was appointed as a temporary Demonstrator in Physics in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service in notification No. 28653-E., dated the 18th December 1943, was allowed to continue in the post till the 31st March 1944.

By order of the Governor
S. DAS
Secretary to Government

The 26th April 1944

No. 1233-E.—Sri Ajoy Chandra Bir, who was appointed as a temporary Demonstrator in Physics in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service in notification No. 28652-E., dated the 18th December 1943, is allowed to continue in his appointment until further orders.

S. DAS
Secretary to Government

COMMERCE AND LABOUR DEPARTMENT NOTIFICATION

The 25th April 1944

No. 1797-Com.—In exercise of the powers conferred by section 4 of the Industrial Statistics Act, 1942 (XIX of 1942), the Governor of Orissa is pleased to appoint the Chief Inspector of Factories, Orissa, to be the *ex officio* Statistics Authority for the purposes of the collection of all statistics under the said Act.

By order of the Governor
J. E. MAHER
Secretary to Government

SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 24th April 1944

No. 1082-IV-138 44-F.—Sri Sachindra Kumar Ray, Sub-Deputy Collector and Sub-Deputy Magistrate, is granted earned leave for thirty-one days, with effect from the 15th May 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

S. L. MARWOOD
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 21st April 1944

No. 3416.—The following Civil Assistant Surgeons declared to have passed the examination held on the completion of their Post-graduate training at the Prince of Wales Medical College, Patna, in 1944:—

(1) Dr. P. V. Jaganath Rao, M.B., B.S.—1st Post-graduate training.
(2) Dr. Jalaluddin Ahmed, M.B.—2nd Post-graduate training.

R. T. HICKS, MAJOR, I.M.S.
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION] NOTIFICATION

The 24th April 1944

No. 576—XXIX-4/44-Regn.—Sri Jagan Mohan Mahapatra, officiating Sub-Registrar, Debidole (Cuttack), is granted earned leave for twelve days from the 10th April 1944 and unearned leave on medical certificate on half average pay for eighteen days from the 22nd April 1944 to the 9th May 1944.

S. L. MARWOOD
Inspector-General of Registration, Orissa

OFFICE OF THE JOINT PUBLIC SERVICE COMMISSION FOR BIHAR, THE CENTRAL PROVINCES AND BERAR, AND ORISSA NOTIFICATION

The 21st April 1944

No. 1949-P.S.C.—Mr. Upendra Das, B.A. (Hons. Dip.-in-Ed.), Head Assistant of the Office of the Joint Public Service Commission, was appointed to act as the Secretary to the Commission, with effect from the afternoon of the 25th March 1944 to the afternoon of the 10th April 1944.

N. J. ROUGHTON
Chairman
Joint Public Service Commission

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 19th April 1944

No. 7625-S.T.—Sri Radhanath Dwivedi, who was appointed as part-time Statistical Adviser to the Government of Orissa in the Supply and Transport Department in notification No. 8900-S.T., dated the 31st October 1943, is allowed to continue in that post until further orders.

By order of the Governor
C. S. JHA
Secretary to Government

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA NOTIFICATIONS

The 14th April 1944

No. 7-A.—The Hon'ble the Chief Justice is pleased to appoint Sri Krishna Chandra Nanda, Munsif of Jajpur, under orders of transfer to Cuttack as an Additional Munsif to be Assistant Registrar of the Circuit Court at Cuttack, in addition to his own duties as Additional Munsif, with effect from the date on which he takes over charge of the duties of that office.

By order of the Hon'ble the Chief Justice
A. SALISBURY
Registrar

The 14th April 1944

No. 8-A.—Sri Krishna Chandra Nanda, Munsif of Jajpur in the judgeship of Cuttack-Sambalpur, under orders of transfer to Cuttack in the same judgeship as an Additional Munsif, is vested with powers under section 19, section (2) of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887), to try under the ordinary procedure original suits up to Rs. 4,000 in value arising within the local limits of the Cuttack Munsifi.

He is also vested with the powers of a Judge of a Court of small Causes for the trial of suits cognizable by a Court up to the value of Rs. 250 within the local limits of the Cuttack Munsifi.

The 14th April 1944

No. 9-A.—Sri Gopabandhu Misra, Additional Munsif of Cuttack in the judgeship of Cuttack-Sambalpur and Assistant Registrar of the Circuit Court at Cuttack, under orders of transfer to Jajpur in the judgeship of Cuttack-Sambalpur, is vested with powers under section 19, subsection (2) of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887), to try under the ordinary procedure original suits up to Rs. 2,000 in value arising within the local limits of the Jajpur Munsifi.

He is also vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court up to the value of Rs. 100 within the local limits of the Jajpur Munsifi.

By order of the High Court
A. SALISBURY
Registrar

ELECTION OF UNION BOARD MEMBERS**NOTIFICATION***The 17th April 1944*

No. 4355-G.—It is hereby notified in accordance with the provision of rule 41 of the Union Board Election Rules, published under Government notification No. 506-L.S.-G., dated the 19th February 1941, that Sri Mangalu Padhan has been duly elected to be a member of the Bargarh Union Board in respect of Ward No. XIV in the by-election of the said Board in place of Sri Palao Bhoi since removed from his membership by the District Board, Sambalpur, under section 163(1)(d) of the Sambalpur Local Self-Government Act, 1939.

M. AZFAR
Deputy Commissioner, Sambalpur